

Uttar Pradesh (Nagar Kshettra) Bhumi Aur Bhawan Kar (Nirsan) Adhiniyam, 1974

13 of 1974

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Uttar Pradesh (Nagar Kshettra) Bhumi Aur Bhawan Kar (Nirsan) Adhiniyam, 1974

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An Act to provide for the repeal of the Uttar Pradesh (Nagar Kshettra) Bhumi Aur Bhawan Kar Adhiniyam, 1962(U.P. Act No. XII of 1962). It is hereby enacted in the Twenty-fifth Year of the Republic of India as follows: 1. Received the assent of the President on June 24, 1974, published in U.P. Gazette, Extraordinary, dated 27th June, 1974, page 2.

1. Short Title :-

This Act may be called the Uttar Pradesh (Nagar Kshettra) Bhumi Aur Bhawan Kar (Nirsan) Adhiniyam, 1974.

2. Repeal Of U. P. Act No. Xii Of 1962 And Savings :-

(1) The Uttar Pradesh (Nagar Kshettra) Bhumi Aur Bhawan Kar Adhiniyam, 1962, hereinafter referred to as the said Act, is hereby repealed with effect from the first day of April, 1967. (2) Without prejudice to the generality of the provision of Section 6 of the U.P. General Clauses Act, 1904 (U.P. Act 1 of 1904), such repeal shall not affect the continued exercise of powers or jurisdiction of any authority under the said Act in respect of the assessment or realization of the tax levied thereunder for the period before the repeal.